

ITEM NO.107
(MM)

COURT NO.13

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 3646-3647/2017

HINDUSTAN AERONAUTICS LIMITED

Appellant(s)

VERSUS

KRISHNA DULARI (D) THR LRS. & ORS.

Respondent(s)

Date : 30-08-2018 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

For Appellant(s) Mr. Nikhil Nayyar, AOR

For Respondent(s) Mr. S. U. Khan, Adv.
Mr. Anurag Kishore, Adv.
Mr. Parth Upadhyay, Adv.

Mr. Gunnam Venkateswara Rao, AOR

UPON hearing the counsel the Court made the following
O R D E R

On a joint request made by the learned counsel appearing for the parties for a short adjournment, list the matter after one week.

(JAYANT KUMAR ARORA)
COURT MASTER

(RENU DIWAN)
ASSISTANT REGISTRAR